

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4252
ANSWERED ON:20.04.2000
FUNDS ALLOTTED UNDER TENTH FINANCE COMMISSION
JASWANT SINGH BISHNOI

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Tenth Finance Commission had allocated plan outlay for Rajasthan for 1997-98 and 1998-99;
- (b) if so, whether the Rajasthan Government has spent the plan outlay as per the heads A,B,C,D,E;
- (c) whether the Rajasthan Government has not spent the amount on the above heads as per the instructions of the Union Government; and
- (d) if so, the action taken thereon?

Answer

MINISTER OF RURAL DEVELOPMENT

(SHRI. SUNDAR LAL PATWA)

(a) to (d): The Tenth Finance Commission had recommended grant to Rajasthan for Panchayati Raj Institutions for the period, 1996-2000. As stipulated in the guidelines of the Union Government, the Government of Rajasthan have released the grants (received from the Government of India upto 1998-99) to the elected Panchayati Raj Institutions of the State to incur expenditure on development activities.